

GOVERNMENT OF INDIA
DEPARTMENT OF ATOMIC ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4402
TO BE ANSWERED ON 14.12.2016

NSG MEMBERSHIP

4402. SHRI S. RAJENDRAN:

Will the PRIME MINISTER be pleased to state:

- (a) whether the Government has accepted NSG as an elite group;
- (b) if so, the justification thereto; and
- (c) the benefits likely to accrue after becoming the NSG member?

ANSWER

THE MINISTER OF STATE FOR PERSONNEL, PUBLIC GRIEVANCES & PENSIONS AND PRIME MINISTER'S OFFICE (Dr. JITENDRA SINGH):

- (a) to (c) India is currently engaged in nuclear trade with international partners based on a waiver from Nuclear Suppliers Group (NSG) in 2008. The waiver is in the form of a concession without according India the status of a full member of NSG and therefore has an element of unpredictability and attendant risks in the long-run for India's long-term nuclear power programme. Full membership of the NSG would enable India to have enhanced and predictable global access to nuclear technology, fuel, materials and components required for our expanding civil nuclear programme. It would advance energy security, contribute to India's growth strategy based on clean energy to combat climate change, and strengthen global nuclear non-proliferation.
